

Bomb Blast in Delhi

✓ 5019. PROF. AJIT KUMAR MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the bomb blast in Paharganj Guest House recently, the Government have made any survey to identify the illegal guest houses running in the city.

(b) if so, the details thereof;

(c) whether any inquiry has been made in the matter; and

(d) if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) Yes, Sir.

(b) to (d) There were 369 unauthorised Guest houses/hotels operating in the National Capital Territory in Delhi as on 24.7.1996. Prosecution proceedings have already been launched in 326 of these cases.

[Translation]

Ramesh Chandra Committee

5020. JUSTICE GUMAN MAL LODHA:
SHRIMATI SUSHMA SWARAJ:
SHRI BACHI SINGH RAWAT "BACHDA":

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a Committee under the Chairmanship of Shri Ramesh Chandra was set up to investigate the incident of attack on the former Chief Minister of U.P. at Lucknow Guest House during the last year;

(b) if so, whether the Committee has submitted its report to the Government;

(c) if so, the findings of the report;

(d) whether any action has been taken by the Government on the basis of this report;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) Yes, Sir.

(c) The major recommendations made to the State Government in the report of the Committee under reference were (i) to seek assistance of the CBI for unravelling the conspiracy behind the Guest house incident of the 2nd June, 1995, (ii) to strengthen the intelligence machinery and (iii) to improve the infrastructure and schemes relating to training and motivation of police officials/officers in order to prevent recurrence of such incidents.

(d) to (f) The recommendation in regard to seeking of assistance from CBI was not accepted by the State

Government, as the State CID was already investigating the criminal cases filed in connection with the Guest House incident. Action has been initiated by the State Government on other recommendations.

Chini Sahitya

5021. DR. RAMESH CHAND TOMAR:
SHRI DEVI BUX SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Kirvi ke Nikat Chini Sahitya se Iada Gubaara Gira", appearing in the 'Dainik Jagran' dated July 8, 1996;

(b) whether the transmitters and electronic items have also been recovered from the said balloon; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) (a) Yes, Sir.

(b) and (c) The balloon contained publicity material of Taiwanese origin meant for mainland China, besides four dry batteries, a plastic bottle and a compass type instrument.

[English]

Illegal Weapons

5022. DR. T. SUBBARAMI REDDY :
SHRI SONTOSH MOHAN DEV :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the intelligence agencies are examining the report suggesting that Pakistan is openly encouraging large scale illegal manufacturing of light weapons in the tribal areas of the North West Frontier;

(b) whether the industries manufacturing illegal weapons have mushroomed at various places and in these areas specific orders have been placed by the ISI with the tribal leaders with the intention of pushing weapon consignments to India;

(c) whether in September 1995, 36 army officers had brought nearly Rs. 4 million worth of Pakistani arms at the Dara Adamkhel;

(d) if so, whether these arms are brought or being brought by the money generated from the smuggling of narcotics to the Europe and Middle East; and

(e) if so, the steps proposed to be taken to check such illegal practices?